

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3721
ANSWERED ON:17.12.2012
WAGE SETTLEMENT FOR PORT/DOCK WORKERS
Abdulrahman Shri

Will the Minister of SHIPPING be pleased to state:

- (a) whether the All India Port and Dock Workers` Federation has submitted a charter or demands to the Government or Indian Ports Association (IPA) and has asked for speedy wage settlement;
- (b) if so, the details thereof;
- (c) the details of the last wage settlement reached between the ports and dock workers; and
- (d) the steps taken by the Government with regard to the demands of the port and dock workers?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

- (a): Yes, Madam.
- (b): There are 72 demands and around 252 sub-demands in the charter of demands submitted jointly by the 5 recognised federations.
- (c): The last wage settlement was reached between the Port & Dock Workers and the Management on 19.01.2010 and was implemented w.e.f. 01.01.2007 and covered around 56000 port and dock workers.
- (d): A Bipartite Wage Negotiation Committee has been constituted on 7th June, 2012 by the Government for looking into the wage structure of Class III and Class IV Port & Dock employees/workers and allied matters.